

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 16/256/2015

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

NAME OF THE COMPANY: M/s. Lunar Finance Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 621A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

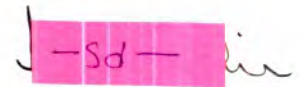
Present: Mr. D. S. Aggarwal, Advocate for the Petitioner.

Mr. Ashish Aggarwal, Advocate for the Respondent.

Ms. Simran Ved (Proxy Counsel) for the Respondent.

Order

Request for adjournment is being made by both the parties. At request, adjourned to 12th October, 2017.



(Ina Malhotra)
Member (J)